

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 1727/96

New Delhi, this the 14th day of March, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S. P. Biswas, Member (A)

Om Prakash s/o Bhagwati Ram,
r/o Compound No. 3, Quarter No. 3,
Delhi Gymkhana Club,
2 Safdarjung Road,
New Delhi.Applicant

(By Shri D.R.Gupta, Advocate)

Versus

1. The Chief Secretary,
Govt. of NCT Delhi,
5, Sham Nath Marg,
Delhi.
2. Director of Education,
Old Secretariat,
Alipore Road,
Delhi.
3. Additional/Dy. Director of Education(Sports)
Chhatarshala Stadium,
Model Town,
Delhi. Respondents

(By Shri Jog Singh, Advocate)

O R D E R

By Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

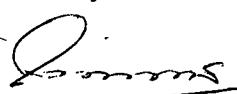
Petitioner in this case has been working on a casual basis as a part time Coach (Sports Branch) since 1990 and one of the orders filed by the respondents at page 35 of the paper book shows that he has been paid Rs. 87.70 paise per day for all the working days. The claim of the petitioner is that his services may be regularised which according to the respondents, could not be done for want of sanctioned post. The petitioner also claims regularisation in group 'D' post where the vacancy exists.

2. Learned counsel for the respondents submitted that his case can be considered for regularisation in the Group 'C' post as and when a sanctioned post or a vacancy arises. Similarly his case can also be considered for group 'D' post whenever the next vacancy arises.

3. In view of the facts and circumstances of the case, we direct that the case of the petitioner for the purpose of regularisation shall be considered against the next available vacancy in group-III post, if any vacancy or sanctioned post becomes available, if not, in group-D post as and when next vacancy arises. The respondents shall communicate the decision in this behalf as and when the concerned group-C or group -D posts are next filled up, **to the petitioner immediately thereafter.**

4. With these directions this OA is disposed of.

There shall be no order as to costs.



(S.P.Biswas)
Member (A)



(Dr. Jose P. Verghese)
Vice-Chairman(J)

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